ANNEXURE -5

Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited

Date of commencement of Liquidation : Dec 2,2021

List of stakeholders as on : Jan 6,2022 (Subject to reconciliation)

List of Operational creditors (Government Dues)

| | | | | | | | | | | | | Amou | unt (Rs) |
|-------|--|------------------------------------|--------------------|---------------------------|---------------------------|-------------------------------|-----------------------------|-----------|-----------------------------|--|--------------------------------|---|----------|
| | | | | ils of Claims Received | Details of Claim Admitted | | | | | | | | |
| Si no | Dept | Govt | Date of Receipt | Amount of Claim | Amount of claim admitted | Nature of Claim | Whether Related Party | or ciaims | Amount of continge nt claim | Amount of any mutual dues which may be set off | Amount of claim rejected | Amount of claim under verificati on | Remarks |
| 1 | Employees State Insurance Corporation,SRO Ernakulam | ESI | 10-12-2021 | 3,40,115 | 3,40,115 | ESI contribution +interest | No | NA | 0 | 0 | C |) (| 0 NA |
| 2 | Income Tax Dept,Kochi - TDS | Income Tax | 23-12-2021 | 68,06,142 | 68,06,142 | TDS +Interest | No | NA | 0 | 0 | 0 |) (| 0 NA |
| 3 | Works Contract - Kerala State Tax Officer | Kerala State GST | 04-01-2022 | 1,43,99,584 | 1,43,99,584 | GST dues | No | NA | 0 | 0 | C |) | 0 NA |
| 7 | Dy Comm - Works Contract | Kerala State GST | 04-01-2022 | 11,76,35,629 | 11,76,35,629 | Assessment order | No | NA | 0 | 0 | 0 |) (| 0 NA |
| | DG of GST Intelligence Kochi Kerala | CENTRAL GST - Show Cause Notice | 04-01-2022 | 21,58,60,920 | 21,58,60,920 | Service Tax dues | No | NA | 0 | 0 | 0 |) (| 0 NA |
| 6 | DG of GST Intelligence Kochi Kerala | CENTRAL GST - Show Cause Notice | 05-01-2022 | | | Service Tax dues | No | NA | 0 | 0 | C | | 0 NA |
| | | | | 36,34,62,424 | 36,34,62,424 | | | | | | | | |